

MINISTER be pleased to state:

(a) whether the Government have since reconstituted the Khadi and Village Industries Commission;

(b) if so, the composition thereof; and

(c) if not, the reasons therefor and the time by which the new team is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARNACHALAM) : (a) to (c). Ministry of Industry has already initiated the process for reconstitution of Khadi and Village Industries Commission.

**'Vermi Compost' Projects**

\*1552. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether a pioneer project to make

low cost manure by using earthworms culture has been launched at a military farm in Secunderabad recently;

(b) if so, the details thereof and the response thereto;

(c) whether it is proposed to start such 'Vermi Compost' projects at other military farms in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMALLIKARJUN) (a) Yes Sir.

(b) Earthworms were innoculated in 10 sheds at Military Farms Secunderabad and 500 Kg. of manure is being produced daily which is being used partly in the Military Farm for cultivation of crops and partly for sale to farmers. The response to this manure has been found to be encouraging.

(c) and (d) . This experiment has also been taken up in the following Military Farms:-

(a)	Military Farms Pimpri	-	3 sheds
(b)	Military Farms Manjri	-	2 sheds
(c)	Military Farms Belgaum	-	2 sheds
(d)	Military Farms Deolali	-	2 sheds
(e)	Military Farms Ahmednagar	-	2 sheds
(f)	Military Farms Bangalore	-	2 sheds

[Translation]

**Corruption Cases against IAS/IPS**

\*1553. SHRI LALL BABU RAI:  
SHRI HARIKEWAL PRASAD:  
SHRI RAM TAHAL  
CHOUHDHARY:

Will the PRIME MINISTER be pleased

to state :

(a) the number of IAS and IPS officers against whom cases of corruption have come into light and referred to the Ministry of Personnel during the last three years;

(b) the names and number of such officers against whom action has been taken; and